

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

(b)

Or. dt. 13.9.02

D. B. matter
for hearing
Adj to 25.9.02

1/24/9

Bund

Copies of order
dt. 25.9.02 communicated to all respondents
and three copies of
said order handed
over to counsels
for both sides.

D.B.
S. 29/10/02

Order dated 13.09.2002

On the prayer made on behalf of
the learned Addl. standing counsel this
matter is adjourned to 25.09.2002.

~~Subj. 13/9/02~~
Vice Chairman
Chairman
Member
13/9/2002
Member (S).

Order dt. 25.9.2002

Today learned counsel
for the Applicant has filed
a memo seeking permission
to withdraw this OA. On the
face of the said memo filed
today, this OA is dismissed
as withdrawn. Send copies to parties.

~~Subj 25/9/2002~~
Member (S)